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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 2536 of 1993

New Delhi this the 8th day of February, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

Shri Ved Prakash
R/o B-62, Ram Dutt Enclave,
Uttam Nagar,
New Delhi-110059.

...Applicant

By Advocate Shri, A.K. Behera

Versus

1. Ministry of Personnel
Public Grievances and Pensions,
North Block,
New Delhi.
2. Secretary,
Min. of Railways,
Railway Board,
Rail Bhawan,
New Delhi.
3. Secretary,
Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi. ... Respondents

By Advocate Shri P.H. Ramchandani

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Learned counsel for the applicant states that
he may be permitted to withdraw this application.
Accordingly, this application is dismissed as withdrawn.

(B.N. DHOUNDIYAL)
MEMBER (A)
08.02.1994

S.K.
(S.K. DHAON)
VICE CHAIRMAN
08.02.1994

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